

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**New Delhi**

**Petition No. 366/GT/2020**

Subject: Petition for truing up of annual fixed charges for the 2014-19 tariff period in respect of Barsingsar Thermal Power Station (BTPS) (2X125 MW).

**Petition No. 386/GT/2020**

Subject: Petition for determination of tariff for the 2019-24 tariff period in respect of Barsingsar Thermal Power Station (BTPS) (2X125 MW).

Petitioner: NLC India Ltd.

Respondents: JdVVNL and 2 others

Date of Hearing: **10.8.2021**

Coram: Shri P. K Pujari, Chairperson  
Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties present: Ms. Anushree Bardhan, Advocate, NLCIL  
Ms. Srishti Khindaria, Advocate, NLCIL  
Shri Ravi Nair, Advocate, NLCIL  
Shri Nambirajan, Advocate, NLCIL  
Shri Srinivasan, Advocate, NLCIL  
Shri A. K. Sahni, Advocate, NLCIL  
Ms. Swapna Seshadri, Advocate, Rajasthan Discoms  
Shri Ashwin Ramanathan, Advocate, Rajasthan Discoms

**Record of Proceedings**

These petitions were called out for virtual hearing.

2. During the hearing, the learned counsel of the Petitioner circulated notes of arguments and made detailed oral submissions in these petitions. The Commission directed the learned counsel to place on record the note of arguments of the Petitioner.

3. The learned counsel for the Respondent (Rajasthan Discoms) sought time to file a common reply of the respondents in these petitions. The Commission accepted the request of the learned counsel and adjourned the hearing.

4. The Respondents shall file their replies by 31.8.2021, after serving the copy to the Petitioner, who may file its rejoinder, if any, by 10.9.2021. The parties shall ensure the



completion of pleadings within the due dates mentioned and no extension of time shall be granted.

5. These petitions shall be listed for hearing in due course for which notice will be issued to the parties.

**By order of the Commission**

Sd/-  
B. Sreekumar  
Joint Chief (Law)

